

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2967  
ANSWERED ON:11.12.2012  
PROSTITUTION CASES  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether cases of prostitution has increased over the years, in the country;
- (b) if so, the details thereof along with the number of such racket busted and the action taken against the accused during each of the last three years and the current year, State-wise;
- (c) whether the Government proposes to enact stringent laws to curb prostitution/ flesh trade in the country;and
- (d) if so, the details thereof along with the other measures taken by the Government to address the issue?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d): As per information provided by the National Crime Records Bureau (NCRB), there is no specific data on prostitution. However, NCRB collects data on buying and selling girls for prostitution and Immoral Traffic Prevention Act. State-wise details are given in Annexure.

The Ministry of Home Affairs is not aware of any formulation of specific legislation to curb prostitution/flesh trade in the country.

The cases of prostitution are currently being dealt by existing provisions of Indian Penal Code (IPC) and Immoral Traffic Prevention Act.